

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-667(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.01.2020**

**NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd.V/s. M/s. Red
Topaz Real Estate Pvt. Ltd.**

SECTION: 7 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Rakesh Kumar, Advocate for RP
Mr. Manish Paliwal for Ex-Directos
Mr. Dhruv, Advocate for R-11,42,45
Mr. Kaustav Saha, Advocate for R-3 in CA 1516/2019**


ORDER

Request for an adjournment is being made on behalf of the Ld. Counsel appearing for the RP on grounds that the forensic report is awaited.

List this case for further consideration on 18th February 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**